

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 125 OF 2018

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Punjab State Power Corporation Ltd, Appellant(s)

Versus

Nabha Power Ltd. Respondent(s)

Counsel for the Appellant(s) : Swapna Seshadri
Ritu Apurva

Counsel for the Respondent(s) : Aniket Prasoon
Pratik Dar for R1
Sakesh Kumar
Gitanjali N. Sharma

ORDER

List the matter for hearing on **28.01.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK